

Name of the Corporate Debtor: Sort India Enviro Solutions Limited  
Date of commencement of Liquidation: 25.08.2022  
List of Stakeholders as on 31.12.2022

**List of Secured Financial Creditors (other than creditors belonging to any class of creditors)**

S No	Name of Creditors	Details of Claims Received		Details of Claims Admitted							Amount of contingent claims	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks (if any)
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claims	Amount Covered by Security Interest	Whether Security interest relinquished (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Intec Capital Limited*	13-09-2022	2,05,40,261	84,77,430	Secured Financial Creditor	84,77,430	No	Bailing Machine	NA	1.10	NA	NA	1,20,62,831	0	NA
2	Alchemist Asset Reconstruction Company Limited (AARC)*	28-09-2022	41,04,47,413	41,04,47,413	Secured Financial Creditor	41,04,47,413	No	Land & Other Assets	Yes	53.13	NA	NA	0	0	NA
3	Jain Motors*	28-09-2022	1,70,89,113	1,70,89,113	Secured Financial Creditor	1,70,89,113	No	Vehicles	NA	2.21	NA	NA	0	0	NA
4	South India Bank Limited**	26-09-2022	3,95,25,614	3,95,25,614	Secured Financial Creditor	3,95,25,614	Yes	Land	Yes	5.12	NA	NA	0	0	NA
<b>TOTAL</b>			<b>48,76,02,401</b>	<b>47,55,39,570</b>						<b>61.55</b>			<b>1,20,62,831</b>	<b>-</b>	

**Notes:**

\*In terms of Section 52 of IBC, 2016 read with proviso to Regulation 21A(1), the secured creditors has not relinquish its security interest in liquidation estate of corporate debtor and accordingly the same has not been considered as part of consultation committee in terms of Regulation 31A(2).

\*\* In terms of Section 52 of IBC, 2016 read with proviso to Regulation 21A (1) the secured creditors has relinquish its security interest in liquidation estate of corporate debtor.